

**THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL):** (a) to (c). The information is being collected from the Government of Madhya Pradesh and will be placed on the Table of the Sabha as soon as possible.

**Too costly D.D.A. Janta Houses**

2012. SHRI N. K. SANGHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA made Janta Houses are far too costly for the persons for whom they are intended;

(b) whether HUDCO and other housing organisations have succeeded in building houses at a lesser cost with same amenities;

(c) whether the DDA's profits out of the sale of land and constructed houses has been steadily rising and so also the cost of their sale items during the cost of such houses; and

(d) if so, whether DDA is solely guided by profit motive and if not, what steps are being taken to reduce the cost of such houses?

**THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** (a) and (b). The cost of a house depends on many factors, such as, the cost of land, the design and plinth-area of the building, the cost of construction and the cost of labour at the time of construction. The disposal price of Janta flats so far allotted varies from Rs 8000 to 14,650. It is true that HUDCO had organised in collaboration with the U.P. Housing Board construction of houses for the poorer sections at low cost by adopting suitable designs and issuing locally available building materials.

(c) No, Sir. Land is allotted at pre-determined rates for L.I.G. and M.I. Groups and surpluses generated out of sale of commercial and residential lands in auction are used for meeting

the cost of allotment of land at concessional or pre-determined rates.

(d) Delhi Development Authority is not guided solely by profit motive.

**Compulsory passing of English in Class X**

2013. SHRI N. K. SANGHI:

**SHRI VARKEY GEORGE:**

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have taken a decision that passing in English will not be compulsory for passing Class X;

(b) whether the views of the State Governments have also been taken in this matter;

(c) steps taken to see that students going in for higher technical and scientific subjects do not feel handicapped because of their poor knowledge of English; and

(d) what steps are being taken to step up production of technical and scientific books in regional languages?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM)** (a) to (d). View of the State Governments have been invited by this Ministry on the following suggestion with regard to teaching of English:—

“In the States, English should be made a subject of compulsory study from classes VI to X in all schools. Passing in English in class X would not be an essential condition for passing out of that class, even though it should not be an optional or non-examinable subject. Passing in English by a student in class X would, however, be a pre-requisite

for admission to class XI if he intends to join the general stream of education. Passing in English would also be necessary if the student wishes to join a vocational course for which knowledge of English is essential."

The views of the State Governments re still awaited.

#### Storage facilities for stock of food-grains for three years

2014. SHRI R. N. BARMAN Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government propose to have a stock of foodgrains for three years;

(b) if so, whether we have adequate scientific storage facilities for this; and

(c) if not, what steps are being taken to create this?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) The policy of the Government has always been to build up a sizeable buffer stock of foodgrains to impart stability to the country's food economy. The exact size of the buffer stock is being examined by a Technical Group.

(b) and (c). A statement is attached

#### Statement

The ultimate storage capacity required will depend upon the size of the buffer stock which is being examined by the Technical Group. However, the following steps are being taken to create additional storage capacity to meet present/future requirements:

(1) Additional storage capacity has been/is being built by FCI as well as CWC.

(2) Additional capacity is being hired from various sources.

(3) Optimum use of existing capacity is made by increasing stack height, expeditious disposal of obsolete/unserviceable stores etc. Small capacity sheds (mini-type godowns) are also being built.

(4) Use of plinths for temporary storage is being made.

(5) Surplus storage capacity with defunct establishments, sugar mills, rice mills, disused rehabilitation camps etc., is also being used for storage of foodgrains.

#### Central Assistance for Irrigation Project of West Bengal

2015. SHRI R. N. BARMAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of the irrigation projects for which Central Assistance is being made available to the Government of West Bengal;

(b) the target of completion for each project; and

(c) what plans Government have evolved to bring more land under irrigation and what allocations had been made to each State for 1974-75 and how much of this money was utilised and additional acreage created?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). Special advance plan assistance of Rupees one crore was given to the Government of West Bengal for accelerating work on Kangsabati project during 1975-76 to create an additional potential of 14,000 hectares. The project is likely to be completed in all respects by end of Fifth Plan.

(c) The ultimate irrigation potential in the country has been assessed at 107 million ha, comprising 57 million ha. by major/medium irrigation projects and 50 million ha. by minor